- 20. Office of M/s United Television (UTY)\*S, Community Centre, Panchsheel, New Delhi.
- Regd. Office of M/s United Television (UTV)-Unilazer House, No. 7, Marwah Estate, Off Saki Vihar Road, Saki Naka, Andheri (East), Mumbai^00072.
- 22. Residence of Shri Rohinton Screwvala, Director, M/s UTV-
- 31,

Landmark Building, ML Dhanukar Marg, Mumbai.

In addition to the above, CBI searched nine bank lockers belonging to S/Shri K.S. Sarma, Rakesh Bahadur, K. Kunhikrishnan, Dr. RK. Seth, Anurag Mishra, Mrs. Marie Mascarenhas and Siddhartba Ray mentioned above.

## Showing of all DD channels by cable operators

2283. SHRI KA. RA. SUBBIAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the steps taken by the Government to see that cable operators show all the DD channels to the viewers;

(b) whether Government have formulated any code of conduct rules in this regard;

(c) if so, the details thereof; and

(d) if not the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) to (c) Govt, has amended the Cable Television Networks (Regulation) Act, 1995 through Cable Television Networks (Regulation) Amendment Act, 2000 with a view to, *inter-alia*, making it mandatory for every cable operator to re-transmit at least two Doordarshan terrestrial channels and one regional language channel of a State in prime band. Prasar Bharati vide their Notification S.0.823(E) dated 13.9.2000 have specified the number and name of Doordarshan channels to be re-transmitted by cable operators in their cable service in different States and the manner of reception and re-transmission of such channels. Action for violation of these provisions is to be taken by the authorized officers i.e. DMs, SDMs, and Commissioners of Police and such other officer as may be notified by the

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Central/State

Governments. (d) Does

not arise.

## Functioning of TV Channels

2284.	SHRI	CO.	POULOSE:	Will	the	Minister	of
INFORMATION						AND	
BROADCASTING be pleased to state;							

(a) the total number of Television Channels functioning under Governments in various countries, country- wise; and

(b) why India is lagging behind in this field?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) The Government of India does not maintain such information.

(b) With more than 50 channels available in the Country, India is quite well provided in terms of TV channels. It is not lagging behind.

## **DTH System**

2285. SHRI RAJNATH SINGH 'SURYA': Will the Minister of INFORMATIONAND BROADCASTING be pleased to refer to reply to SQ 14 given in the Rajya Sabha on the 20th November, 2000 regarding objectives of the DTH System and state:

(a) whether the licensee will not replace the cable operator;

(b) whether the advertisement codes will not continue to be defied as

earlier;

(c) if not, what extra pre-condition has been taken this time;

(d) what are the niche audience; and

(e) which are the countries whose experience has been referred to in part (c) of the question?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) No Sir. The DTH system would offer an alternative, in addition to the existing cable networks.

(b) and (c) Unlike the foreign satellite channels, the DTH licensee would have to mandatorily uplink his channels from an earth station situated within the